From,

Hira Singh Bonal Registrar General, High Court of Uttarakhand, Nainital.

To,

- All the District Judges, Subordinate to High Court of Uttarakhand.
- **2**. Principal Judge/Judges, Family Courts, Subordinate to High Court of Uttarakhand.
- 3. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
- **4**. Secretary, Law-cum-L.R, Govt. of Uttarakhand, Dehradun.
- 5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun
- **6**. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, near Rinku Medicos, Dehradun.
- 7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
- **8**. State Judiciary, Uttarakhand.
- 9. Secretary, Lokayukt, 3/3 Industrial Area, Patel Nagar, Dehradun.
- Registrar, State Consumer Redressal Commission, Uttarakhand, H. No. 176, Azabpur Kala near Spring Hill School, Mathurawala Road, Dehradun-248415.
- 11. Member, Secretary, Uttarakhand State Legal Service Authority, Nainital.
- **12**. Presiding Officer, Labour Courts, Dehradun, Hardwar & Kashipur, District Udham Singh Nagar.
- 13. Presiding Officer, Industrial Labour Courts, Hardwar and Kashipur, District Udham Singh Nagar.
- **14**. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.

Dated: November 04, 2019

- **15**. Registrar, Public Service Tribunal, District Dehradun.
- **16**. Chairman, Cooperative Tribunal, Dehradun.
- 17. Registrar-cum-Secretary, State Police Complaint Authority, Dehradun.

No. 09/ XIV-30/Admn. A/2019

Sub: Regarding Casual leave/Special leave/Station leave of Judicial Officers.

Sir/Madam,

In continuation to the C.L. No. 04/XVII-7/Admn.A/2015 dated: August 04, 2015, on the subject noted above, I am directed to inform that henceforth, no application for casual leave/special casual leave/station leave would be sent in hard copy and applications for casual leave/special casual leave/station leave would be only sent in soft copy through e-mail.

I am further directed to inform that record of original copy of application proforma shall be maintained in the concerned district courts, so that, it may be sought, if required.

You are, therefore, requested to bring the aforesaid direction into the notice of all concerned and ensure compliance of the aforesaid direction.

Yours faithfully,

Sd/

(Hira Singh Bonal)

Dated: November 04, 2019

No. 7124/ XIV-30/Admn. A/2019

Copy forwarded for information to:-

- **1.** PPS to Hon'ble the Chief Justice.
- **2.** PS/PA to Hon'ble Judge (s) with the request to place it before His Lordship for kind perusal.
- **3.** All the Registrars, High Court of Uttarakhand.
- 4. NIC, High Court of Uttarakhand, Nainital.
- **5.** Guard File.

Registrar General